

**आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ “ए”, चण्डीगढ़
IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH
BENCH “A” CHANDIGARH**

**BEFORE: SMT. ANNAPURNA GUPTA, ACCOUNTANT MEMBER
AND SH. R.L. NEGI, JUDICIAL MEMBER**

आयकर अपील सं./ ITA No.922/Chd/2019

निर्धारण वर्ष / Assessment Year : 2015-16

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|---|--------|--------------------------------------|
| Shri Karanveer Singh Badwal, H.No.966, Phase-4, Mohali. | Versus | The ACIT, Circle-II, Ludhiana. |
| स्थायी लेखा सं./PAN NO: BTXPB5687B | | |
| अपीलार्थी/Appellant | | प्रत्यर्थी/Respondent |

(Virtual Court)

निर्धारिती की ओर से/Assessee by : Shri Vineet Aggarwal, CA

राजस्व की ओर से/ Revenue by : Smt.Meenakshi Vohra, Addl.CIT

सुनवाई की तारीख/Date of Hearing : 01.02.2021

उदघोषणा की तारीख/Date of Pronouncement : 01.02.2021

आदेश/Order

Per Annapurna Gupta, Accountant Member:

The above appeal has been preferred by the assessee. against the order of the Commissioner of Income Tax (Appeals)-2, Chandigarh [(in short referred to as 'CIT(A)'] dated 28.03.2019 relating to assessment year 2015-16, passed u/s 250(6) of the Income Tax Act, 1961 (hereinafter referred to as 'Act').

2. At the outset, Ld. Counsel for the assessee has submitted that since the assessee had moved an application for 'Vivad Se Vishwas Scheme,2020' and the Income Tax Department has issued Form No.3, thus settling the dispute, therefore, he intends to withdraw

the present appeal. A separate application dated 05.09.2020 for withdrawal of the appeal has been submitted by the ld. Counsel for the assessee. The ld. DR has no objection for the said withdrawal.

In view of the above, the appeal of the assessee is hereby dismissed as 'Withdrawn'

Order pronounced on 01.02.2021.

Sd/-
(R.L. NEGI)

न्यायकि सदस्य/Judicial Member

Sd/-
(ANNAPURNA GUPTA)

लेखा सदस्य/Accountant Member

Dated: 1st February, 2021

रती

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File

आदेशानुसार/ By order,
सहायक पंजीकार/ Assistant Registrar